

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/1410/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
Special Judge, Assam,
Guwahati.

Dated the 11th March, 2022.

Sub:- **Casual leave.**

Ref:- Your letter dtd. 11.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.03.2022 with station leave permission, with the official vehicle, at your own cost, from the morning of 12.03.2022 till the evening 13.03.2022**, has been granted. The District and Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District and Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/2001/1411-1412 /A, dated 11-03-2022
Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.


11/3/22
JT.REGISTRAR (VIGILANCE)

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